

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/88/(IB)/2017
NAME OF THE PETITIONER(S) : GEMSCAB INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : G E T POWER LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 ADITYA TIWARI

Advocate

Intervener

Aditya Tiwari

S. B. Dey


A. M. S. K.

per A. M. S. K.

[Signature]

ORDER

Counsel representing both the parties are present. This matter is transferred from the Hon'ble High Court of Madras vide notification No.GSR 175(E) dated 28.02.2017 issued by the Ministry of Corporate Affairs. Counsel for petitioner prayed time for making submissions in relation to the compliance to be made as per IB Code, 2016 and the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Time extended at request. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)